COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 275 OF 2015 &
IA NO. 443 OF 2015

Dated: 15th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Damodar Valley Power Consumers Association & Anr. … Appellant(s)
Vs.
West Bengal Electricity Regulatory Commission & Anr. … Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
Mr. M.G.Ramchandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya for R-2

ORDER

Learned counsel for the Appellant and learned counsel for the Respondents submitted that the instant appeal may kindly be posted along with Appeal No. 263 of 2015 on the ground that the instant appeal arising out of the same Impugned Order.

Submissions made by the learned counsel appearing for both the parties, as stated above, are placed on record.

Post this matter along with Appeal No. 263 of 2015 as requested by the learned counsel appearing for both the parties.

List this matter on ***06.08.2018*** as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Pr/kt